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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.1051 of 1996

DATE OF ORDER: 21st SEPTEMBER, 1998

BETWEEN:

1. S.SOMESHWAR RAO,
2. SHAIK MAHABOOB BASHA,
3. N.MURALI KRISHNA,
4. P.B.RAJU,
5. V.RAMULU,
6. N.SAYULU,
7. G.KISHAN,
8. J.LAXMAIAH,
9. D.SADANAND,
10. STPV SINGARACHARYULU,
11. CR SHANTHI,
12. K.SRINIVASA REDDY
13. SHAIK ABDUL KHADER,
14. M.DAYAKAR,
15. SYED ABDUL KHADER.

.. APPLICANTS

AND

1. Union of India, rep. by its
Secretary, Ministry of Telecom,
New Delhi,
2. The Chairman,
Telecom Commission,
New Delhi - 1,
3. The Director General,
Telecom, New Delhi,
4. The Chief General Manager,
Telecom, A.P.Circle,
Hyderabad 500 001,
5. The General Manager,
Hyderabad Telecom District,
Hyderabad 500001,
6. M.ASHOK,
7. D.YADAIYAH,
8. B.PETER.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: Mr.N.RAMA MOHAN RAO

COUNSEL FOR THE RESPONDENTS: Mr.V.VINOD KUMAR, ADDL.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, Member (Judl.)

JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI. R.RANGARAJAN, MEMBER (ADMN.))

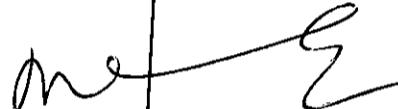
None for the applicant. Heard Mr. Vinod Kumar, learned standing counsel for the respondents.

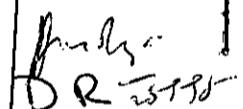
2. The prayer in this OA is the same as the prayer in OA 1012/96 which is disposed of today. The reply in this OA is also same as the reply in OA 1012/96.

3. In view of the above, the OA is disposed of noting the contentions in para 2 of the reply. No order as to costs.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL.)

21.9.98


(R.RANGARAJAN)
MEMBER (ADMN.)


R.R. 21.9.98

DATED: 21st September, 1998
Dictated in the open court

vsn

Copy to:

1. The Secretary, Min.of Telecom, New Delhi.
2. The Chairman, Telecom Commission, New Delhi.
3. The Director General, Telecom New Delhi.
4. The Chief General Manager, Telecom,A.P.Circle, Hyderabad.
5. The General Manager, Hyderabad Telecom District, Hyderabad.
6. One copy to Mr.N.Ram Mohan Rao, Advocate, CAT, Hyderabad.
7. One copy to Mr.V.Vinod Kumar, Addl.CGSC, CAT, Hyderabad.
8. One copy to D.R(A),CAT, Hyderabad.
9. One copy for duplicate.

YLKR

23/10/98
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II COURT

TYPED BY
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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH, HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR:
M(J)

DATED: 21/10/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO.

in
C.A.NO. 1051/96

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

Y.L.K.R

